

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 2.11.2020

Sr No	Case No.	Stage
1	ABA No. 1206/2020	Hearing
2	ABA No. 1302/2020	Reply
3	ABA No. 1303/2020	Reply
4	ABA No. 519/2020	Reply
5	SC 724/19	

Sheristedar

C.R. No.23

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 3.11.2020

Sr No	Case No.	Stage
1	ABA NO. 1305/2020	Hearing.
2	ABA No. 1306/2020	Hearing
3	SC No. 15/2020	Reply

Sheristedar

C.R. No.23

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 4.11.2020

Sr No	Case No.	Stage
1	ABA No. 1676/2019	Hearing.
2	ABA No. 182/2020	Hearing
3	Rev. No. 1398/2019	Say/Hrg. On Exh.

Sheristedar

C.R. No.23

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 5.11.2020

Sr No	Case No.	Stage
1	BA No. 1973/2020	Order
2	SC No. 49/2019	Say/Hrg.
3	Appeal No. 276/2020	Compliance.

Sheristedar

C.R. No.23

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 6.11.2020

Sr No	Case No.	Stage
1	ABA No. 1314/2020	Hearing
2	Appeal No. 42/19	Order
3	Appeal No. 43/19	Order
4	Appeal No. 46/19	Order

Sheristedar

C.R. No.23

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 7.11.2020

Sr No	Case No.	Stage
1	Cr. Appeal No. 268/2012	Report
2	MA No. 1250/2020	Say/Hearing.